

foreigners (excluding Pakistani nationals) were arrested by the Customs authorities in connection with smuggling in India during 1956 and 1957 (upto July, 1957).

Expenditure on Contesting Cases

1201. Shri N. R. Munisamy: Will the Minister of Law be pleased to state:

(a) in how many cases Government have been made party to litigation in the years 1955-56 and 1957 so far;

(b) the amount of cost incurred in defending or prosecuting such cases both criminal and civil; and

(c) the amount involved in the suits?

The Minister of Law (Shri A. K. Sen): (a) to (c). The information is not readily available. I am getting it collected from the various Ministries and Departments of Government, but this will take time.

पेटलावद में प्राचीन मूर्ति

१२०२. श्री डाक्टर : क्या शिक्षा और बंशान्तिक गश्चरणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश के जिला झाबुआ के पेटलावद नगर में एक प्राचीन मूर्ति पाई गई है; और

(ख) यदि हाँ, तो उसका व्यौरा क्या है ?

शिक्षा और बंशान्तिक गश्चरणा मंत्रालय में राज्य-मंत्री (डा० का० ला० श्रीमानी):

(क) जी, हाँ।

(ख) यह एक देवी की पीतल की बनी हुई, जो आठ इंच से दस इंच तक ऊँची है, मूर्ति है। यह एक खेत में अकस्मात् ही मिल गई थी और आज कल इन्दौर के संग्रहालय में रखी है।

Lapakshi and Sompalle Temples

1203. Shri Ramakrishna Reddy: Will the Minister of Education and Scientific Research be pleased to state:

(a) the reasons why there is no branch of Archaeological Department for the districts of (i) Anantpur (ii) Kurnool (iii) Nellore (iv) Cuddapah (v) Chittoor (vi) Guntur (vii) Krishna (viii) Godavari and (ix) Visakhapatnam in Andhra Pradesh;

(b) whether the temples of Lapakshi and Sompalle are looked after by the Union Department of Archaeology;

(c) if so, whether Government propose to construct a quarter for the watchman at the Sompalle temple; and

(d) whether it is also proposed to tar the road leading from the Sompalle temple to the Madras-Bombay road?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) The monuments in the Districts referred to by the Hon'ble Member and in the rest of Andhra Pradesh are looked after by the South Eastern Circle, Office of the Department of Archaeology

(b) Yes, Sir.

(c) Yes, Sir

(d) No, Sir Maintenance of roads outside the protected area is not the responsibility of the Department of Archaeology.

सीमा की रक्षा

१२०४. श्री ह० चं० शर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत के विभिन्न राज्यों की कुल कितने मील लम्बी सीमा की रक्षा का भार केंद्रीय सरकार पर है;

(ख) केन्द्रीय सरकार इस पर कितना खर्च कर रही है; और

(ग) राज्य सरकारों का इस खर्च में क्या भ्रष्टाचार है ?

गृह-मार्ग मंत्रालय में राज्य-मंत्री (श्री दातार): (क) से (ग). इस सूचना को प्रकट करना लोक हित में ठीक नहीं होगा।

Police Guards

1205. Shri B. C. Kamble: Will the Minister of Home Affairs be pleased to state:

(a) whether any person has been granted police guard in Delhi (Old and New) during 1956; and

(b) if so, the names of the persons and the reasons therefore, and who bore the expenses of the said guard, if any?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) It would not be in the public interest to disclose the names of all persons who have been provided police guards or the reasons therefore. Police guards are provided where Government consider that there is such need. The question of cost depends on the circumstances of each case.

Scheduled Tribes

1206. Shri Sanganna: Will the Minister of Home Affairs be pleased to state whether all the State Governments have sent schemes for the socio-economic development of the Adivasis in their respective States for the Second Five Year Plan?

The Deputy Minister of Home Affairs (Shrimati Alva): Yes, Sir. The revised plans from the States affected by reorganisation are, however, awaited.

भारत के संबिधान का हिंदी संस्करण

१२०७. श्री कुलकर्णी राय: क्या विधि मंत्री यह बताने की कृपा करेंगे कि सारे संशोधनों सहित भारत के संबिधान का हिन्दी संस्करण कब तक प्रकाशित होगा ?

विधि मंत्री (श्री अ० कु० सेन): सारे संशोधनों सहित भारत के संबिधान का संस्करण जिसमें हिन्दी अनुवाद के साथ साथ अंग्रेजी मूलपाठ भी होगा, इस समय छप रहा है। इस वर्ष के अन्त तक इसके प्रकाशित होने की सम्भावना है।

Manufacture of Vehicles

1208. Shri Viswanatha Reddy: Will the Minister of Defence be pleased to state:

(a) whether there is any proposal to set up a factory for the manufacture of trucks and such other mobile vehicles, for the use of Armed forces; and

(b) if so, what decisions if any have been taken in this regard?

The Deputy Minister of Defence (Shri Raghuramiah): (a) No

(b) Does not arise.

Confirmation of Displaced Government Employees

1209. Shri Ramji Verma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that displaced Government employees included in the initially constituted Regular Temporary Establishment of Assistants under the liberalised rules have not been confirmed so far;

(b) whether it is also a fact that about 400 persons who qualified in the Assistants Examination of 1956 have been appointed on substantive basis, and

(c) if so, the reasons for mitigating the benefit granted to displaced Government employees and making them junior to fresh hands?